ESTIMATES COMMITTEE (1969-70)

(FOURTH LOK SABHA)

NINETY-SECOND REPORT

MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (Department of Agriculture)

[Action taken by Government on the recommendations contained in the Forty-second Report of the Estimates Committee (Fourth Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture) —Indo-Norwegian Project, Ernakulam.]



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CORRIGENDA To

Ninety-Second Report (Fourth Lok Sabha) of Estimates Committee on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture)

Page 12, line 5, delete the word 'plan'.

Page 15, last line, after 'Dated the' insert '31st May, 1969

Jyaistha 10, 1891(Saka)

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INTRODUCTION

- I, the Chairman of the Estimates Committee having been authorised by the Committee to submit the Report on their behalf, present this Ninety-second Report on action taken by Government on the recommendations contained in the 42nd Report of the Estimates Committee (Fourth Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture)—Indo-Norwegian Project, Ernakulam.
- 2. The 42nd Report of the Estimates Committee (Fourth Lok Sabha) was presented to the Lok Sabha on the 10th April, 1968. Replies indicating action taken on the various recommendations contained in the Report were furnished by Government on the 25th November, 1968. The Study Group 'E' of the Estimates Committee (1968-69) considered the replies received from the Ministry on the 13th March, 1969. The draft Report was adopted by the Committee on the 24th April, 1969.
 - 3. The Report has been divided into the following chapters:
 - I. Report;
 - II. Recommendations that have been accepted by Government; and
 - III. Recommendations which the Committee do not desire to pursue in view of the Government's reply.
- 4. An analysis of the action taken by Government on the recommendations contained in the 42nd Report of the Estimates Committee (Fourth Lok Sabha) is given in Appendix to this Report. It would be observed therefrom that out of 24 recommendations made in the said Report, 21 recommendations, i.e. 87.5 per cent. have been accepted by Government. The Committee do not desire to pursue three recommendations, i.e. 12.5 per cent. in view of Government's replies.

M. THIRUMALA RAO,

Chairman,

Estimates Committee.

NEW DELHI; May, 31, 1969.

Jyaistha 10, 1891 (S).

CHAPTER I

REPORT

The Estimates Committee are glad to observe that the recommendations contained in the 42nd Report (Fourth Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture)—Indo-Norwegian Project, Ernakulam, have been replied to by Government in time and generally to their satisfaction.

The Committee desire that further information on the progress made in the implementation of some of the recommendations may be furnished to the Committee.

CHAPTER II

RECOMMENDATIONS THAT HAVE BEEN ACCEPTED BY GOVERNMENT

Recommendation (Serial No. 1) Para No. 1-11.

The Committee note the objectives laid down in the various Agreements signed by the United Nations, Government of India and Government of Norway for the development of India's fisheries.

Reply of Government

The recommendation is noted.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A), dated the 25th November, 1968]

Recommendation (Serial No. 2) Para 1.12

The Committee appreciate the pioneering work and efforts, made by the Indo-Norwegian Project in India by providing material, equipment and expert knowledge for intensive development of fisheries, facilities for training and experimental and exploratory fishing etc. The Committee agree that the most important achievement of the Project is the catalytic effect it has had on the development of the marine fisheries along the South-West Coast of India.

Reply of Government

Recommendation of the Committee is noted.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A) dated the 25th November, 1968]

Recommendation (Serial No. 3) Para No. 1.13.

Since the two of the objectives of the Project were (i) an improvement in the health and sanitary conditions of the fishermen and (ii) in general, a higher standard of living for the community in the project area, the Committee consider, it would have been desirable to set apart specific sums for improvement of housing conditions, drinking water, education, transport, etc. of the fishermen of the area so as to bring about an improvement in their social and economic condition.

:

Reply of Government

The objectives listed in the current agreement do not cover housing and other social welfare measures. The recommendations of the Committee are, however, taken note of and will be borne in mind in any arrangements that may be made for further extension of the agreement and consequent review of objectives.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A) dated the 25th November, 1968]

Recommendation (Serial No. 4) Para No. 1.14

The Committee suggest that a detailed study may be undertaken by the Ministry with a view to see to what extent the objectives laid down in various Agreements have been achieved and the impact of the working of the Indo-Norwegian Project on the development of India's fisheries.

Reply of Government

The recommendation of the Estimates Committee is accepted. A Committee is being constituted to conduct a detailed study with a view to determining the extent to which the objectives laid down in the various Agreements have been achieved and the impact of the working of the Indo-Norwegian Project on the development of India's fisheries.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A) dated the 25th November, 1968]

Recommendation (Serial No. 5) Para No. 1.29

The Committee note the organisational set-up of the Indo-Norwegian Project. They further note that during the last 12 years of the life of the Project, there have been as many as 11 Directors from the Norwegian side and that there have been frequent changes in other Norwegian technical personnel. The Committee need hardly point out that frequent changes in the technical personnel, and especially of the Director, have a deleterious effect on the smooth and efficient functioning of an institution. The Committee trust that suitable measures will be taken to remedy the situation.

Reply of Government

The recommendation is noted and will be borne in mind in any future arrangements which may become necessary.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A) dated the 25th November, 1968]

Recommendation (Serial No. 6) Para No. 1.30

The Committee further feel that there is need for the Norwegian Director and the Indian Director to work in close cooperation so as to ensure smooth administration of the Project. Close liaison and coordination between the Centre and the concerned States has also to be maintained for the purpose.

Reply of Government

The Recommendation of the Estimates Committee is noted. With a view to achieving better liaison and coordination between the Central Government and the concerned State Governments a suggestion has been made to the State Government that a quarterly or half yearly meeting may be arranged by the Director, Indo-Norwegian Project with the State Directors of Fisheries. It was also suggested that the Director, Indo-Norwegian Project may conduct a periodical review of the programmes undertaken by the State Governments with the assistance of the Indo-Norwegian Project. These suggestions have already been accepted by the Government of Kerala. Final acceptance of the State Governments of Madras and Mysore is awaited.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A) dated the 25th November, 1968]

Recommendation (Serial No. 7) Para No. 1.31

The Committee suggest that the Indian technical personnel should be progressively associated with their Norwegian counter-parts so as to enable them to take over the administration and operation of the Project after the termination of the present arrangements.

Reply of Government

The recommendation is accepted. Necessary steps have already been taken by the Ministry to ensure progressive Indianisation in the Indo-Norwegian Project and the position is being reviewed periodically by the Executive Board of the Project.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A) dated the 25th November, 1968]

Recommendation (Serial No. 8) Para No. 1.39

The Committee do not feel convinced by the reasons advanced by the Government for the heavy shortfalls in the expenditure incurred by the

Indo-Norwegian Project in 1964-65 and 1965-66. They would stress that the programmes of the Project, for which budget provisions have been made, should be executed with a sense of urgency, unless there are circumstances which are beyond the control of the Project Authorities.

Reply of Government

The Committee's observations are noted. The Project authorities have been advised that, while framing the budget, care should be taken to make a realistic assessment of equipment likely to be received during the budget year so that connected expenditure is provided for on a sound basis. So far as works are concerned, the actual progress likely to be made should also be realistically assessed before provision is made. The Executive Board is also reviewing the progress of expenditure against budget provision at its periodical meetings so that areas of delayed progress may be located and remedial measures taken.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A) dated the 25th November, 1968]

Comments of the Committee

The review of the Board may be sent to Government for the next two years.

Recommendation (Serial No. 9) Para No. 1.40

The Committee note that about a third of the expenditure from Norwegian side has been incurred on the salaries and allowances of the Norwegians since the inception of the Indo-Norwegian Project. In the opinion of the Committee, more expenditure should have been incurred on items such as, craft and gear, equipment and other machinery and other development schemes. The Committee suggest that necessary corrective steps may be taken in this behalf.

Reply of Government

The observations of the Committee are noted. In the period of the current agreement steps have been taken to create posts of counter-parts to enable Indian personnel to progressively take over the functions of Norwegian Experts. This will have the effect of scaling down expenditure on foreign personnel and making more funds available for equipment.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY (B&A) dated the 25th November. 1968]

Recommendation (Serial No. 10) Para No. 1.43

The Committee feel that there is a need for a regular evaluation of the work of the Indo-Norwegian Project to ensure that the results are commensurate with the expenditure involved.

Reply of Government

The recommendation is accepted. Steps are being taken to constitute a Committee.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY (B&A) dated the 25th November, 1968]

Comments of the Committee

The first assessment of the Committee may be sent.

Recommendation (Serial No. 11) Para No. 2,7

The Committee note some of the research activities undertaken by the Indo-Norwegian Project. They would stress the desirability of fostering close liaison and coordination between the Project, Central Marine Fisheries Research Institute and Deep Sea Fishing Organisation as well as other Central and State Research Institutes to avoid any inadvertent duplication and over lapping. The Committee would also stress that the Project should strive to establish close links with the fishery industry so that the industry could exploit the results achieved by the project.

Reply of Government

The recommendation is accepted. A Committee has been coordinating the research work carried out by the research vessel "Varuna". This Committee consists of Joint Commissioner (FY) as Chairman and, the Director Indo-Norwegian Project, the Project Director, Indo-Norwegian Project, Norwegian Occeanographer, the Director, Central Marine Fisheries Research Institute, Superintending Engineer, Deep Sea Fishing Station, the Director of Fisheries of Kerala, Madras and Mysore as members. This Committee will ensure close liaison and coordination with the various institutions and Organisations. The results of research will be publicised through suitable media.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY (B&A) dated the 25th November 1968]

Recommendation (Serial No. 12) Para No. 2.8

The Committee hope that purse-seining survey of the tuna fishery will be undertaken at the earliest possible opportunity so that India could also exploit this important species of fish which is now being exploited by Japan and U.S.S.R. in the Indian Ocean.

Reply of Government

The recommendation of the Estimate Committee is accepted. The Indo-Norwegian Project has already commenced a programme of purse-seining for tuna from January, 1968. As a result of the experiments conducted during three cruises, it has been decided to make certain modifications of the net used and also certain re-alignments and re-adjustments of the vessels for this purpose. These are being attended to and further programme for purse-seining of tuna will be re-started from October, 1968.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY (B&A) dated the 25th November, 1968]

Comments of the Committee

Progress may be reported after a year.

Recommendation (Serial No. 13) Para No. 2.22

The Committee note the present position of the vessels received so far by the Indo-Norwegian Project under various Agreements. They are, however, unhappy to observe that performance of some of these vessels has not been very satisfactory and the repair costs on them have been quite heavy. In the opinion of the Committee, it should have been possible for the Government to make some sort of arrangement with the Norwegian authorities to check up the suitability or otherwise of these vessels in the Indian climatic conditions. This would have resulted in the saving of three wooden vessels which had to be decommissioned as soon as they arrived here owing to dry rot. In the opinion of the Committee, while importing equipment for fisheries development, better knowledge of local climatic and other conditions of the Indian authorities should be utilised to avoid such cases.

Reply of Government

The suggestion of the Estimates Committee regarding making arrangements with Norwegian authorities to check up the suitability or otherwise of the vessels equipment proposed to be imported from Norway is accepted.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY (B&A) dated the 25th November, 1968]

Recommendation (Serial No. 14) Para No. 2.23

The Committee are unhappy to note that some of the Project's vessels have not been adequately and properly manned, with the result that the fishing operations have been adversely affected. The Committee would

stress the need for accelerating the training programmes in the Indo-Norwegian Project as well as in the Central Institute of Fisheries Operatives so that there may not be any dearth of certified bosuns for the Project's fishing vessels. The Committee, however, note with satisfaction that it is proposed to improve the manning and operation of the Project's vessels and to commercialise the operation of the vessels by giving proper incentives to the crew. The Committee also stress the desirability of keeping the repairs costs to the barest minimum. They also hope that short-comings noted in the performance of these vessels will be removed as early as possible. So far as the pay-scales and incentives to floating staff is concerned, the Committee would like to draw the attention of the Government to the recommendation contained in para 3.7 of their Fortieth Report on the Ministry of Food, Agriculture, Community Development & Cooperation (Department of Agriculture)—(i) Deep Sea Fishing Organisation, Bombay and (ii) Landing and Berthing Facilities.

Reply of Government

The Recommendation of the Estimates Committee is accepted. A slipway has been constructed by the Project and all repairs to the fishing vessels of the Project are being attended to in the Projects's slipway since March, 1968. This will ensure limiting of the repair expenses to the barest minimum. Certain additional supervisory posts have since been sanctioned for the Indo-Norwegian Project to ensure better performance of the vessels. The floating staff have since been granted certain allowances like D.A., House Rent Allowance etc. in addition to messing allowance. To ensure better fishing efforts on the part of the floating staff a scheme of incentive is being introduced.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY (B&A). dated the 25th November, 1968]

Recommendation (Serial No. 15) Para No. 2.31

The Committee commend the efforts made by the Indo-Norwegian Project in introducing the mechanised fishing boats. The Committee have already stressed the necessity of reducing the cost of the mechanised fishing boats so that the poor fishermen could afford to purchase them and take advantage therefrom, in para 2.23 of their Thirty-Eighth Report on the Ministry of Food, Agriculture, Community Development & Cooperation (Department of Agriculture)—Central Institute of Fisheries Technology, Ernakulam. They expect that the Indo-Norwegian Project would also take concerted step in this direction

Reply of Government

The suggestion is accepted.

Under the present programme of the Indo-Norwegian Project and with the assistance of the expert on Naval Architecture, construction of boats in the yards at Karwar, Cannanore and Mandapam is being supervised by the Project. The programme is proposed to be reviewed with the specific objective of pinpointing areas of possible economy.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY (B&A) dated the 25th November, 1968]

Comments of the Committee

A report on the progress made may be sent after a year.

Recommendation (Serial No. 18) Para No. 2.40

The Committee are glad to note the development activities undertaken by the Indo-Norwegian Project at Cochin/Ernakulam, Mandapam, Cannanore and Karwar. They hope that the construction of the slipway at Cochin and Jetty at Mandapam will be completed as early as possible. They also hope that other items of work carried over from the Third Supplementary Agreement will be completed without further delay.

Reply of Government

The slipway at Cochin has been completed and the same has since been commissioned. As regards other items of works carried over from Third Supplementary Agreement, the suggestions of the Estimates Committee are noted. These works are progressing satisfactorily according to the latest report received from the Project. It is expected that all items of works will be completed very shortly.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A), dated the 25th November, 1968]

Recommendation (Serial No. 19) Para No. 3.10

The Committee are glad to note that the training programme launched by the Indo-Norwegian Project is being executed in close collaboration with the Central Institute of Fisheries Operatives and the concerned State Governments. They suggest that the overall requirements of the industry, various Research Institutes, etc. may be kept in view so that the facilities available for training in the Project could be suitably augmented. In this connection, the Committee would like to draw the attention of the Government to the recommendation contained in para 2.19 of their Forty-first Report on the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture)—Central Institute of Fisheries Operatives, Ernakulam.

Reply of Government

The recommendation of the Estimates Committee is noted. The State Governments, Research Institutes, etc. have been addressed to indicate their overall requirements of technical personnel and after ascertaining the same, the training facilities in the Indo-Norwegian Project and other Institutes will be suitably regulated.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A), dated the 25th November, 1968]

Recommendation (Serial No. 20) Para No. 3.11

The Committee hope that the contemplated courses of training for processing technicians, freezing plant mechanics, etc. will be started by the Project as early as possible.

Reply of Government

The training course for processing technicians and freezing plant operators has been started by the Project with effect from 1st December, 1967. Training course for service mechanics started from 1-7-1968 and Training in Boat Designing commenced from 12-8-1968.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY (B&A) dated the 25th November, 1968]

Recommendation (Serial No. 21) Para No. 3.15

The Committee feel that adequate publicity and demonstrations can go a long way in bringing home in a visual form the results achieved by the Project to the users. They suggest that the feasibility of bringing out Bulletins, News-letters, etc. and articles in various Fisheries Journals on the working of the Project may be considered. They also desire that demonstrations on improved methods of catching, processing, cleaning of the premises, etc. may be arranged by the Project for the benefit of the fishermen and industry.

Reply of Government

The recommendation of the Estimates Committee is noted. Steps are being taken to give adequate publicity to the important findings of the Indo-Norwegian Project by publication of various articles etc. Already one article on the working of the Indo-Norwegian Project has been published. Two other articles are ready for publication.

The feasibilty of bringing out a Quarterly News-letters by Indo-Norwegian Project giving important findings of the Project is also being constdered. A scheme has been drawn up for suitable demonstration of the working of the vessels with various type of gears, handling and processing of catches etc.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A), dated the 25th November, 1968]

Recommendation (Serial No. 22) Para No. 4.3.

The Committee are glad to note that modern distribution and marketing centres for sale of fish have been esablished by the Indo-Norwegian Project at Alwaye and the Project's premises at Cochin. They also note that the Project intends to start such centres at Ernakulam and Bangalore as well. The Committee would like the Project Authorities to draw up a plan for opening such centres at various places in a phased manner. The Committee would also suggest that the economics of such centres should be worked out so as to ensure that they do not incur any losses. It would be better if these centres are run on no-profit no-loss basis.

Reply of Government

The suggestion of the Estimates Committee is accepted. The Director, Indo-Norwegian Project has been asked to maintain proforma accounts of the fish stalls to ensure that these stalls do not incur any loss. It is considered advisable to retain some element of profit in the prices charged so as to avoid possibility of over-all loss in any working period. The prices are accordingly being fixed by a Committee on a reasonable basis, taking into consideration the charges incurred. The prices are as a rule lower than the market rates. The Director is also working out details for establishment of new fish stalls at other centres.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A), dated the 25th November, 1968]

Recommendation (Serial No. 24) Para No. 4.23.

The Committee are glad to note that the Indo-Norwegian Project has set up a modern ice-cum-freezing plant at Cochin. The hope that the plant will serve as a model plant and it will be fully utilized for training-cum-demonstration purposes. For this purpose, representatives from the industry should be invited regularly to see the working of the plant so that similar working methods could be adopted by them.

Reply of Government

The recommendation of the Estimates Committee is accepted. Instructions have been issued to the Director, Indo-Norwegian Project to the effect that arrangements should be made for representatives of the industry to visit the plant plan regularly and see the improved techniques being used at the Project.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A), dated the 25th November, 1968]

CHAPTER III

RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLY

Recommendation (Serial No. 16) Para No. 2-32

The Committee would stress the imperative need for close liaison and coordination between the Indo-Norwegian Project and the Central Institute of Fisheries Technology so far as the design of the fishing boats to be manufactured by the Project authorities is concerned. They would like the Project authorities to examine the feasibility of using the design of the mechanised fishing boats evolved by the Central Institute of Fisheries Technology, which is liked by the fishermen for construction of mechanised fishing boats in future.

Reply of Government

The matter has been taken up by the Project and a study of the design is being made in this connection. In this connection the following procedure has been drawn up for adoption:—

For designs already in use it should be made a routine for naval architects of Indo-Norwegian Project and Deep Sea Fishing Station to study the behaviour of the boats from time to time, suggest improvements taking into account the reactions of the fishermen and incorporate improvements in future considerations of the same type of boats. For new designs each will work independently but before boats are actually constructed Director, Indo-Norwegian Project will call a coordination meeting of the Naval architects and arrive at a design incorporating relevant suggestions of the experts. The experts may be given time to study each other's designs.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A) dated the 25th November, 1968]

Recommendation (Serial No. 17) Para No. 2.33.

The Committee desire that the feasibility of undertaking manufacture of marine diesel engines in India on the basis of the design of the engines which are now being imported from Norway, may be considered in case such engines have proved better than the indigenously manufactured ones.

Reply of Government

A proposal to set up a collaboration project for manufacture of Marna engines in the private sector was under consideration. A licence for the establishment of a plant was issued by the Government of India but the Norwegian Government were not able to proceed with the proposal and it did not materialise. In the meantime the entire question of supply of engines for the mechanisation programme came under review. The question of manufacturing "Yenmar" engines in the country was taken up. As the capacity of existing licensed manufacturers was claimed to be adequate for the purpose it was decided not only that import of engines would be discontinued but that the establishment of additional manufacturing units in the country should be deferred until the feasibility of full utilisation of existing capacity had been examined. It has also been suggested that existing manufacturers should diversify their production so as to meet the needs of the mechanisation programme.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A) dated the 25th November, 1968]

Comments of the Committee

Report of the examination of feasibility to use existing capacity may be sent to the Committee in due course.

Recommendation (Serial No. 23) Para No. 4.18

The Committee note that the Indo-Norwegian Project has been authorised to enter the export field in order to utilise fully the capacity of the ice-cum-freezing plant set up by them at Cochin. They also note that initially it was decided that the processing and freezing should be confined to the catches of the vessels of the Indo-Norwegian Project alone but subsequently they have been authorised to utilise the catches of the vessels of other Central Government institutes located at Cochin and also to purchase fish from local market. The Committee feel that while it is desirable that the capacity of the ice-cum-freezing plant should be fully utilised, entry into the export market by Indo-Norwegian Project, which is devoted mainly to research and training, is outside its objectives. If, however, Government considers it necessary to export the frozen products processed by the Indo-Norwegian Project on a long-term basis, the Committee suggest that the desirability of putting such operations under a commercial organisation may be considered.

Reply of Government

The immediate objective of the scheme for freezing and export of awn in the Indo-Norwegian Project is to utilise the facilities in the Pro-

ject to experiment on improved techniques of processing and to demonstrate the scope for improved quality of prawn exports. As the maintenance of quality is a primary consideration in the context of this objective, the Project is for the present confining itself to catches of its own vessels or of other Government vessels. While prawn may also have to be purchased if the freezing capacity is to be utilized to the full, such purchases would have to be carefully regulated and supervised in order to ensure maintenance of quality. In pursuance of other recommendations of the Committee, the working of the Project is proposed to be reviewed with a view to ensuring that the benefits accruing from the Project are commensurate with the expenditure involved in its operation. This review is expected to indicate the lines on which the special facilities in the Project can be utilised to the best possible advantage. The review will take special note of the Committee's suggestion that the desirability of putting the fishing, purchase and export operations under a commercial organisation may be considered.

[Ministry of Food, Agriculture, C.D.&C. letter No. 1-7/68-FY(B&A) dated the 25th November, 1968]

Comments of the Committee

The results of the review may be communicated to the Committee in due course.

M. THIRUMALA RAO,

Chairman. Estimates Committee

New Delhi; Dated the

APPENDIX

(Vide Introduction)

Analysis of the action taken by Government on the recommendations contained in the 42nd Report of the Estimates Committee (Fourth Lok Sabha)

Ί.	Total number of Re	com	mend	ations		•	•	1124		
2 .	Recommendations that have been accepted by Government (vide recommendations at Sl. Nos. 1 to 15, 18 to 22 and 24)									
	Number .		•	•	•	•	•	21		
	Percentage to total	•	•	•	•	•	•	87.5%		
3.	Recommendations of desire to pursue in (vide recommendat	view	of C	overr	ment	's Re	ply			
	Number .			•	•		•	3		
	Percentage to total				•		•	12.5%		

No.		Agency No.		SI. No .	Name of Agent	Agency No.
24.	DELHI Jain Book Agency, naught Place, New I	Con- Celhi,	11	33.	Oxford Book & Stationery Company, Scindia House, Connaught Place, New Delhi-1.	64
25.	Sat Narain & Sons, 31 Mohd. Ali Bazar, A Gate, Delhi.	141, fori	3	34.	People's Publishing House, Rani Jhansi Road, New Delhi.	79
26. _	Atma Ram & Sons, K mere Gate, Delhi-6.		9	35.	The United Book Agency, 48, Amrit Kaur Market, Pahar Ganj, New Delhi.	81
27.	J. M. Jaina & Broth Mori Gate, Delhi.	hers,	11	36.	Hind Book House, 82, Janpath, New Delhi.	9:
28.	The Central News Ag 23/90, Connaught P New Delhi.		15	37.	Bookwell, 4, Sant Naran- kari Colony, Kingsway Camp, Delhi-9.	96
29.	The English Book S 7-L, Connaught C New Delhi.	Store, Sircus,	20	38.	MANIPUR Shri N. Chaoba Singh, News Agent, Ramlal Paul	77
30.	Lakshmi Book Store Municipal Market, New Delhi.		23		High School Annexe, Imphal. AGENTS IN FOREIGN	
31.	Bahree Brothers, 188 patrai Market, Delh	, Laj- i-6.	27	39.	COUNTRIES The Secretary, Establish-	59
32.	Jayana Book Depet, C parwala Kuan, Karol New Delhi.		66		ment Department, The High Commission of India, India House, Aldwych, LONDON W.C.—2.	

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